

**Central Administrative Tribunal  
Principal Bench**

**OA No.4133/2018**

New Delhi, this the 30<sup>th</sup> day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Bidyut Ranjan Acharyya  
Retd. Asst. Commissioner,  
Group A' Officer,  
Aged about 66 yearsr,  
S/o Late Bijoy Ranjan Acharyya  
R/o 78, Suruchi Apartments,  
Plot No.31, Sec-10, Dwarka,  
New Delhi 110 075. ... Applicant.

(By Advocate : Shri M. K. Bhardwaj)

Versus

1. Union of India  
Through its Secretary  
Ministry of Agriculture & Farmer Welfare,  
Department of Animal Husbandry,  
Dairying & Fisheries,  
Krishi Bhawan,  
New Delhi. ... Respondents.
2. The Jt. Secretary (Admn.)  
Department of Animal Husbandry,  
Dairying & Fisheries,  
Krishi Bhawan,  
New Delhi. ... Respondents.

(By Advocate : Shri Ashok Kumar)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

After arguing the OA at some length, learned counsel for the applicant sought permission of the Tribunal to withdraw the same without prejudice to the right of the applicant to pursue the remedies as and when the cause of

action arises. Permission is accorded. The OA stands disposed of as withdrawn.

There shall be no order as to costs.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/